

?(વ्यवधान)

**12.02 hrs**

**Message from Rajya Sabha**

**SECRETARY GENERAL:** Sir, I have to report the following message received from the Secretary General of Rajya Sabha: -

?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 7<sup>th</sup> August, 2025 agreed without any amendment to the Coastal Shipping Bill, 2025 which was passed by the Lok Sabha at its sitting held on the 3<sup>rd</sup> April, 2025.?

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